

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A./100/1989/2021



New Delhi, this the 13th day of September, 2021

**Hon'ble Ms. Manjula Das, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Shri Ajeet Singh
S/o Shri Jaswant Singh
77/30, Gali No. 1
Malviya Nagar, Sonipat,
Haryana-131001

...Applicant

(Through Ms. Meghna De, Advocate)

Versus

1. Delhi Subordinate Services Selection Board (DSSSB)
Through its Chairman
FC-18, Institutional Area,
Karkardooma, Delhi-110092
2. Delhi Jal Board,
Through its CEO
Varunalaya,
PH.II, Jhandewalan,
Karolbagh, New Delhi-110005 ... Respondents

(Through Shri Amit Anand, Advocate for R-1
Shri Hilal Haider, Advocate for R-2)

ORDER (ORAL)

Hon'ble Ms. Manjula Das, Chairman



This OA has been filed under Section 19 of the Administrative Tribunals Act, 1985 with the following prayers:

- (i) Allow the present Application with cost, in favour of the applicant.
- (ii) Set aside the impugned order/letter dated 09.11.2020 and notification dated 27.06.2018 issued by the Respondent No. 1/DSSSB and extend the validity period of wait list for a reasonable period as deem fit.
- (iii) Direct the Respondent No. 1/DSSSB to issue rank wise list of qualified candidates and send the names and dossiers of all qualified waitlisted panel candidates to the Respondent No. 2/DJB.
- (iv) Direct the Respondent No. 2/DJB to consider the candidature of waitlisted candidates for Post Code 67/12 and complete the appointment process to fill up the vacant post expeditiously.
- (v) Direct the Respondent No. 2/DJB to give all consequential arrears of pay and allowance as well as seniority to the Applicant from due date i.e. date of declaration of result.
- (vi) Pass any such other or further order (s) as this Hon'ble Tribunal may deem fit and appropriate in the interest of justice and in favour of the Applicants.

2. In pursuance of the advertisement No.02/2012 issued by the Delhi Subordinate Services Selection Board (DSSSB), the applicant made an application for the post of Administrative Officer/Zonal Revenue Officer (Post Code 67/12) in Delhi Jal Board (DJB). The total number of

vacancies shown in the advertisement were 05 (UR - 02, OBC - 02, SC - 01 including PH (OH) - 1).



3. The applicant appeared in the examination. However, in the Result Notice No. 374 for Post Code 67/12, his name did not find place in the merit. In view of his being shortlisted in the examination, the applicant has claimed for appointment as well as extension of the select panel.

4. The notification dated 27.06.2018 issued by the DSSSB regarding reserve panel/waiting list stipulated as they are under:-

“2. The Select Panel shall be valid for a period of 1 year from the date of declaration of result and the vacancies arising due to non-acceptance of the offer of appointment, not joining the post after acceptance of appointment, the candidates not found eligible for appointment or due to resignation of selected candidates within one year a validity of panel, shall be filled up from this Select Panel.”

5. In view of the above quoted notification, the select panel is valid for one year from the date of declaration of result. As the result notice for Post Code 67/12 is dated 14.03.2019, the select panel expired on 14.03.2020.

6. As there is a specific notification of the Govt. of NCT of Delhi specifying the validity of select panel for one year, we are not inclined to extend the panel. Since the applicant did not find place in the result notice for selection of Administrative Officer/Zonal Revenue Officer (Post Code 67/12), we do not find any merit in the case.

7. With the above observations, the OA stands dismissed.

There shall be no order as to costs.



(Mohd. Jamshed)
Member (A)

(Manjula Das)
Chairman

/dkm/akshaya/